

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS

CAUSE LIST OF COURT NO. 1

Date: 20th November, 2018

Time : 10.30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 16/2018(CZ)	Bhagwat Narayan Sharma Vs State of Madhya Pradesh & 3 Ors.	Mr. Rohit Sharma, Adv.	
2.	Appeal No. 02/2018(CZ) (M.A.No.15/18)	Smt. Chatur Kumari Singh Vs. Collector, Dist.-Panna & Anr.	Mr. K.P. Shrivastava, Adv.	
FOR COMPLIANCE				
3.	Original Application No. 139/2013(CZ)	Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. R.C. Chandel, Adv. Mr. Sachin K. Verma, Adv. for R- 2,5,16,24, 38,41 Ms. Parul Bhadoria Adv. Mr. S.K. Dubey, Adv. & Mr. B.B. Dubey, Adv. R-39 Mr. Ajay Misrha, Adv. for R-40,42,43,45 Mr. Suman Mandal, Adv. R-4 Mr. J.P. Guha, CMO, for R-47 Mr. Vivek Choudhary for Mr. Vijay Choudhary, Adv. Mr. Anshuman Singh Adv. Mr. Om Shankar Shrivastava, Adv.	
4.	Original Application No. 33/2014(THC)	Maa Narmada Pradushan Niyantak Evam Vikas Samiti & 2 Ors. Vs. State of M.P. & 5 Ors.	Mr. Abhishek Mishra, Adv. Mr. Sachin K Verma, Adv. Mr. Vivek Choudhary, Adv. Mr. S.K. Dubey, Adv. Mr. Anshuman Singh, Adv. Mr. Parul Bhadoria, Adv. Mr. R.K. Shrivastava, Adv. Mr. Om Shankar Shrivastava, Adv.	
5.	Original Application No. 30/2014(THC)	Shailendra Singh Bisen & Anr. Vs. State of M.P. & 9 Ors.	Mr. Shailendra Singh Bisen, Applicant in Person Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria Adv. for Mr. Purushaindra Kaura Adv. Mr. Yagvendra Yadav, Adv. Mr. Vivek Choudhary, Adv.	
6.	Original Application No. 03/2015(CZ)	Paryavaran Avam Manav Sanrakshan Samitey (Narmada River, Jabalpur) Vs State of M.P. & 8 ors.	Mr. R.S. Verma, Adv. Mr. Anshuman Singh, Adv.	

Note : No Hon'ble Members is posted in this Bench. The Cases listed on 20-11-2018 shall be adjourned to 02-01-2019.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in